

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 235 & 292 of 2013**

**Dated : 10<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 235 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Appeal No. 292 of 2013**

**Millenium Synergy (Gujarat) Pvt. Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

**ORDER**

Post these matters on **15.12.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vs